

Name of the Corporate Debtor : M/s.Nirmiti Stampings Private Limited

Date of Commencement of CIRP : 01.12.2022

List of Creditors as on 24.12.2022

Operational Creditors (Other than Workmen, Employees and Government)

Sr No.	Claimant	Date of Claim Amount Claimed	Amount Provisionally Admitted	Remarks	Voting Share
1	M/s.SKM Steels Ltd	09.12.2022 Rs.11504474	11504474.00	Operational Creditor (OC). The OC's application under Section 9 was admitted on 18.11.2019 which had been subsequently withdrawn upon settlement. The amount of Claim is provisionally admitted (In terms of Regulation 14 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016) pending final verification from the books of the Corporate Debtor once they are made available.	0%